

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 298 of 2018

Smt. Rubi Kumari @ Annu --- Appellant

Versus

Ashok Sangram --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through : Video Conferencing

For the Appellant : Mr. Vishal Kr. Tiwary, Adv.
For the Respondent : Ms. Nanda Kumari, Adv.

07/09.07.2020 Learned counsel Mr. Vishal Kr. Tiwary for the appellant and Ms. Nanda Kumari for the respondent are present through video conferencing.

Respondent has appeared through Vakalatnama on notice.

Admit.

Call for the lower court records in connection with Original Suit No.405/2014 from the Court of learned Principal Judge, Family Court, Ranchi.

Let the matter be placed under the heading 'For Hearing' after receipt of the L.C.R. as per its age.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/